## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 348 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: M/s Rachna Sarees Vs. Charming Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION S

**SIGNATURE** 

**Present:** Mr. Mayank Goel Advocate & Ms. Monamshel Maring, Advocates for the Applicant

Mr. Manish Aggarwal, Ms. Priyanka Kathuria & Ms. Runul Rastogi Advocates for Corporate Debtor

## ORDER

Certificates in compliance of Section 9(3)(c) as given by the Indian Bank is placed on record.

For orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)